

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 108

CP (IB) No. 260/Chd/Hry/2021

**IN THE MATTER OF:**

Neelkanth Medicare Pvt. Ltd.

...Petitioner

Vs.

Azzura Pharmaconutrition Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016

**Order delivered on 02.05.2024**

**CORAM:**

**SH. UMESH KUMAR SHUKLA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner: Mr. Shubham Paliwal, Advocate

For the Respondent: Mr. Raghav Kapoor, Advocate

**ORDER**

**Arguments Heard. Order Reserved.**

Sd/-

Sd/-

**(UMESH KUMAR SHUKLA)**  
**MEMBER (T)**

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Preeti